

## THE ASSAM GAZETTE

## অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 541 দিশপুৰ, শুক্ৰবাৰ, 8 ডিচেম্বৰ 2023, 17 আঘোণ, 1945 (শক)
No. 541 Dispur, Friday, 8th December, 2023, 17th Agrahayana, 1945 (S. E.)

# GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR LEGISLATIVE DEPARTMENT:::LEGISLATIVE BRANCH

#### **NOTIFICATION**

The 1st December, 2023

No. LGL.48/2023/7.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 22nd November, 2023 is hereby published for general information.

ASSAM ACT NO. LIII OF 2023
(Received the assent of the Governor on 22nd November, 2023)
THE MADHABDEV UNIVERSITY (AMENDMENT) ACT, 2023

## AN

### **ACT**

further to amend the Madhabdev University Act, 2017.

#### Preamble

Whereas it is expedient to amend the Madhabdev University Act, 2017, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act No. XXXV of

It is hereby enacted in the Seventy-fourth year of the 2017 Republic of India as follows:—

Short title, extent and

commencement

1.

- (1) This Act may be called the Madhabdev University (Amendment), 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

## Amendment of section 6

2. In the principal Act, in section 6, in clause (viii), in the first and second line, for the words "colleges and halls", the words colleges, halls and hostels shall be substituted.

# Amendment of section 20

3. In the principal Act, in section 20, in sub-section (6), for the words "Examiner, Local Accounts", the words "Comptroller and Auditor General of India" shall be substituted.

## Amendment of section 45

4. In the principal Act, in section 45, in sub-section (1), in the fourth line, for the words "a firm of Chartered Accountants subject to overall Audit Scrutiny by the Accountant General, Assam", the words "Comptroller and Auditor General of India" shall be substituted.

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam, Legislative Department, Dispur.